

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: September , 2016

No. 1494 / Admin. (Services)/2016

Pursuant to Government Office Memo No. 365/II-4-2016-3(2)/ 98 T.C. Dated 24.08.2016, Sri **Ravindra Kumar-II**, Judicial Member, Commercial Tax Tribunal, Bench-III, Varanasi is appointed/ posted as Judicial Member, Commercial Tax Tribunal, Bench- I, Varanasi vice Sri Rama Shanker.

No. 1495 / Admin. (Services)/2016

Pursuant to Government Office Memo No. 365/II-4-2016-3(2)/ 98 T.C. Dated 24.08.2016, Sri **Rama Shanker**, Judicial Member, Commercial Tax Tribunal, Bench-I, Varanasi is appointed/ posted as Judicial Member, Commercial Tax Tribunal, Bench- III, Varanasi vice Sri Ravindra Kumar-II.

BY ORDER OF THE COURT,

Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL

No. 475 / Admin. (Services)/2016, Dated: Allahabad: September 07, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, Uttar Pradesh. Shasan, Lucknow .
3. The Pramukh Sachiv, Kar Evam Nibandhan, Uttar Pradesh Shasan, Lucknow.
4. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
5. The Chairman, Commercial Tax Tribunal, Lucknow.
6. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
7. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
10. S/Sri
 - i Rama Shanker, Judicial Member, Commercial Tax Tribunal, Bench-I, Varanasi.
 - ii Ravindra Kumar-II, Judicial Member, Commercial Tax Tribunal, Bench-III, Varanasi.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
12. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
13. The Registrar (Judicial) (Budget), High Court, Allahabad.
14. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.

15. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
16. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
17. The Registrar (Accounts), High Court, Allahabad.
18. The Deputy Registrar (G), High Court, Allahabad.
19. The Deputy Registrar (Budget), High Court, Allahabad.
20. The Deputy Registrar (Admin.), High Court, Allahabad
21. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
22. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
23. The Section Officer (Admin. C Section), High Court, Allahabad.
24. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
25. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
26. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(ATUL SRIVASTAVA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)